

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL PRINCIPAL BENCH

Item No. 116
(IB)-196(PB)/2019

IN THE MATTER OF:

Gaurav Batra & ors.

.... Applicant/petitioner

v.

M/s. Today Homes Noida Pvt. Ltd.

.... Respondent

Under Section 7 of IBC.

Order delivered on 12.02.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant/petitioner: Mr. Rajiv Shanker Dvivedi & Ms. Arti Dvivedi, Advs.

For the respondent

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ORDER

For order see, CP No. (IB)-1596(PB)/2018.

12.02.2019.
Aarti Makker